

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 228/252/ND/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
30.11.2017**

**NAME OF THE COMPANY: Leo Elevators Pvt. Ltd.**

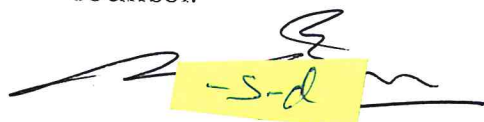
**SECTION OF THE COMPANIES ACT: 252**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|


Present: Mr. Lakshmi Gurung, Ld. Counsel, Income Tax Department  
Mr. Manish Raj, Company Prosecutor for ROC, Delhi

**ORDER**

Present none for the petitioner. In the interest of justice adjourned to 12<sup>th</sup> December, 2017. Court notice be issued to the petitioner through counsel.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**